

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.226- Co.A/48(AHM)2021
ITEM No.227- Cont.P/04(AHM)2021
in
CP 24 of 2019

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Vijay Shobhalal Shah

.....Applicant

V/s

Hi-Tech Water Solutions Pvt Ltd & Ors

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Arjun Sheth, Adv. a.w Mr. Rajiv Chawala, Adv

For the Respondent

: Mr. Vishal Dave, Adv. a.w Mr. Nipun Singhvi, Adv. &

Mr. Rahul Bhavsar, Adv.

ORDER

Co.A/48(AHM)2021 & Cont.P/04(AHM)2021

Ld. Counsel for the respondent submitted that appeal is pending before Hon'ble NCLAT. He is directed to file affidavit on its status.

List for further consideration on 05.09.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)